

TOKEN NUMBER 2873 OF 2020

FILED AS CONT CASE(CIVIL)

WRIT STAMP REPORTING

PAWAN KUMAR KARN & Others

Vs

The State of Jharkhand

.....

SJ

CFS

PETITON NA

AFFIDAVIT 20

VAKALATNAMA 30

Defects:

- 1. Typed copy of page number 27 to 29 may be given**
- 2. Copy may be serviced to respondent number 2 & 3**
- 3. Certified copy of Ann1 may be given with AFS worth Rs 15/-**
- 4. Subject may be written as contempt on the index page.**

Sameer

19/06/2020
